	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	22739268	1	21823892	9.93	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	179428395.46	6	174414416.86	79.39		0	4648761.60	Annexure 4
5	Operational creditors (Workmen)	20	313519	20	313519	0.14		0		NA
6	Operational creditors (Employees)	28	4797659	28	2608369	1.19		0		NA
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	21683983	15	20544554.74	9.35		0		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
	Total	71	228962824.46	70	219704751.60000 002	100.00	0	1280593	4648761.6	